

ITEM NO.1747

COURT NO.12

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s).945/2024

SONAL PALIT

Petitioner(s)

VERSUS

AYAN DASGUPTA

Respondent(s)

(IA No.253163/2024 - STAY APPLICATION)

WITH

T.P.(C) Nos.2954-2955/2024 (XI-A)

Date : 31-01-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBER]

For Petitioner(s) Ms. Ranu Purohit, AOR (Not present)
Ms. Niharika Singh, Adv. (Not present)
Mr. Yashas Rk, Adv. (Not present)

For Respondent(s) Mr. Subhasish Mohanty, AOR
Mr. Mata Prasad Singh, Adv.
Mr. Pritam Singh, Adv.
Mr. Ankit Bhatnagar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appears for the petitioner.

Learned counsel for the petitioner submits that mediation
can be ordered.

List these matters along with T.P.(C) Nos.3306 and
3240/2024 after two weeks.

(SAPNA BISHT)
COURT MASTER (SH)

(MAMTA RANI)
COURT MASTER (NSH)